

ITEM NO.51

COURT NO.4

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8261/2024

[Arising out of impugned final judgment and order dated 26-07-2022 in WP(C) No. 16752/2018 passed by the High Court of Orissa at Cuttack]

THE STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

BAIRAGI DALAI

Respondent(s)

(IA No. 61107/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 3643/2020 (XI-A)

SLP(C) No. 4230/2020 (XI-A)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 18830/2020)

SLP(C) No. 3644/2020 (XI-A)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 14038/2020)

SLP(C) No. 4229/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 18683/2020

IA No. 18683/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4231/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22741/2020

IA No. 22741/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4733/2020 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
22658/2020**

**IA No. 22658/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 4734/2020 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
23020/2020**

**IA No. 23020/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 4735/2020 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
22998/2020**

**IA No. 22998/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 4736/2020 (XI-A)

**IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
22421/2020**

**IA No. 22421/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 4731/2020 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
22914/2020**

**IA No. 22914/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 8344/2020 (XI-A)

**IA No. 54614/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 15401/2023 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 14208/2023 (XI-A)

SLP(C) No. 15402/2023 (XI-A)

SLP(C) No. 12176/2023 (XI-A)

SLP(C) No. 15403/2023 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
88907/2023**

**IA No. 88907/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 6426/2024 (XI-A)

**FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
132091/2023**

**IA No. 132091/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 6054/2024 (XI-A)

**IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
222310/2023**

**IA No. 222310/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 6446/2024 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 6060/2024 (XI-A)

SLP(C) No. 6053/2024 (XI-A)

**SLP(C) No. 6059/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 6058/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 6472/2024 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 6474/2024 (XI-A)

**SLP(C) No. 6471/2024 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 6473/2024 (XI-A)

SLP(C) No. 6051/2024 (XI-A)

**SLP(C) No. 6052/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
252127/2023**

FOR APPLICATION FOR SUBSTITUTION ON IA 197392/2024
IA No. 197392/2024 - APPLICATION FOR SUBSTITUTION
IA No. 252127/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6177/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
217643/2023
IA No. 217643/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 24697/2023 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
226948/2023
IA No. 226948/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6466/2024 (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 6450/2024 (XI-A)

SLP(C) No. 6454/2024 (XI-A)

Diary No(s). 50272/2023 (XI-A)

IA No. 121592/2024 - CONDONATION OF DELAY IN FILING
IA No. 121595/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 121594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 52001/2023 (XI-A)
FOR ADMISSION and I.R.
IA No. 265452/2023 - CONDONATION OF DELAY IN FILING

SLP(C) No. 6456/2024 (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 6460/2024 (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 6461/2024 (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 6479/2024 (XI-A)

Diary No(s). 21129/2024 (XI-A)

IA No. 243378/2024 - CONDONATION OF DELAY IN FILING

IA No. 243379/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 28732/2024 (XI-A)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 233224/2024
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
233226/2024

IA No. 233224/2024 - CONDONATION OF DELAY IN FILING

IA No. 233226/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 31877/2024 (XI-A)

IA No.173465/2024-CONDONATION OF DELAY IN FILING and IA
No.173464/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 173465/2024 - CONDONATION OF DELAY IN FILING

IA No. 173464/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 36082/2024 (XI-A)

IA No.250398/2024-CONDONATION OF DELAY IN FILING and IA
No.250399/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 250398/2024 - CONDONATION OF DELAY IN FILING

IA No. 250399/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 42412/2024 (XI-A)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 40082/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
40083/2025

IA No. 40082/2025 - CONDONATION OF DELAY IN FILING

IA No. 40083/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 42485/2024 (XI-A)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 283526/2024
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
283527/2024

IA No. 283526/2024 - CONDONATION OF DELAY IN FILING

IA No. 283527/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 51365/2024 (XI-A)

IA
 FOR CONDONATION OF DELAY IN FILING ON IA 280290/2024
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 280293/2024
 IA No. 280290/2024 - CONDONATION OF DELAY IN FILING
 IA No. 280293/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Diary No(s). 51415/2024 (XI-A)
 IA
 FOR CONDONATION OF DELAY IN FILING ON IA 265279/2024
 IA No. 265279/2024 - CONDONATION OF DELAY IN FILING

Diary No(s). 56668/2024 (XI-A)
 [TO
 FOR CONDONATION OF DELAY IN FILING ON IA 287587/2024
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 287588/2024
 IA No. 287587/2024 - CONDONATION OF DELAY IN FILING
 IA No. 287588/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Diary No(s). 60000/2024 (XI-A)
 FOR
 FOR CONDONATION OF DELAY IN FILING ON IA 26593/2025
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 26594/2025
 IA No. 26593/2025 - CONDONATION OF DELAY IN FILING
 IA No. 26594/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

Diary No(s). 60940/2024 (XI-A)
 IA No. 25816/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 9624/2025 (XI-A)
 IA No. 57871/2025 - CONDONATION OF DELAY IN FILING
 IA No. 57872/2025 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 24220/2025 (XI-A)
 IA No. 158581/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 26098/2025 (XI-A)
 SLP(C) No. 7372/2024 (XI-A)

SLP(C) No. 7373/2024 (XI-A)

SLP(C) No. 7172/2024 (XI-A)

Only

FOR CONDONATION OF DELAY IN FILING ON IA 107055/2023
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
107057/2023

SLP(C) No. 7174/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7175/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7176/2024 (XI-A)

SLP(C) No. 7177/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
67874/2023

IA No. 67874/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7165/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
67409/2023

IA No. 67409/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 11826/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
95349/2024

IA No. 95349/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7194/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
120519/2023

IA No. 120519/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7197/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
113308/2023

IA No. 113308/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

SLP(C) No. 7198/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 123546/2023

IA No. 123546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7199/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 111466/2023

IA No. 111466/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7238/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 131172/2023

IA No. 131172/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7200/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 117283/2023

IA No. 117283/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7239/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 119642/2023

IA No. 119642/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7376/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 112098/2023

IA No. 112098/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7256/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 180976/2023

IA No. 180976/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

SLP(C) No. 7362/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 245198/2023

IA No. 245198/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7241/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 142546/2023

IA No. 142546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7349/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7364/2024 (XI-A)

SLP(C) No. 14868/2025 (XI-A)

SLP(C) No. 7367/2024 (XI-A)

SLP(C) No. 7368/2024 (XI-A)

SLP(C) No. 7369/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7370/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 24931/2024

IA No. 24931/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7319/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 169977/2023

IA No. 169977/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7420/2024 (XI-A)

SLP(C) No. 7421/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

226700/2023

IA No. 226700/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7072/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 244155/2023

IA No. 244155/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7529/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 43868/2024

IA No. 43868/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12996/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 12825/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 106812/2024

IA No. 106812/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7530/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 51583/2024

IA No. 51583/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8074/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 64426/2024

IA No. 64426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12997/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 120006/2024

IA No. 120006/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19594/2024 (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177694/2024
IA No. 177694/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 26491/2024 (XI-A)
[TO
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
241257/2024
IA No. 241257/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 14233/2024 (XI-A)

SLP(C) No. 11824/2024 (XI-A)

SLP(C) No. 12278/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
105559/2024
IA No. 105559/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 13801/2024 (XI-A)

SLP(C) No. 13808/2024 (XI-A)

SLP(C) No. 19937/2024 (XI-A)
IA No. 181585/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 186751/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 27274/2024 (XI-A)

SLP(C) No. 21097/2024 (XI-A)

SLP(C) No. 1893/2025 (XI-A)
IA No. 849/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 19938/2024 (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
183759/2024

SLP(C) No. 6607/2025 (XI-A)

**SLP(C) No. 24450/2024 (XI-A)
FOR ADMISSION**

SLP(C) No. 28148/2024 (XI-A)

SLP(C) No. 30055/2024 (XI-A)

SLP(C) No. 4306/2025 (XI-A)

SLP(C) No. 4133/2025 (XI-A)

SLP(C) No. 14508/2025 (XI-A)

SLP(C) No. 6670/2025 (XI-A)

SLP(C) No. 9577/2025 (XI-A)

SLP(C) No. 9576/2025 (XI-A)

SLP(C) No. 6608/2025 (XI-A)

SLP(C) No. 9575/2025 (XI-A)

SLP(C) No. 22193/2025 (XI-A)

**SLP(C) No. 10532/2025 (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
79755/2025**

**SLP(C) No. 10866/2025 (XI-A)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
75151/2025**

SLP(C) No. 24915/2025 (XI-A)

SLP(C) No. 11678/2025 (XI-A)

SLP(C) No. 19233/2025 (XI-A)

SLP(C) No. 19738/2025 (XI-A)

**SLP(C) No. 19741/2025 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 19746/2025 (XI-A)

SLP(C) No. 27620/2025 (XI-A)

SLP(C) No. 31002/2025 (XI-A)

IA No. 249944/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 17003/2025 (XI-A)

IA No. 220350/2025 - CONDONATION OF DELAY IN FILING

IA No. 214216/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 220352/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 48959/2025 (XI-A)

IA No. 222771/2025 - CONDONATION OF DELAY IN FILING

Date : 10-11-2025 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI**

**For Petitioner(s) : Mr. Kiran Kumar Patra, AOR
Mr. Ramendra Mohan Patnaik, AOR**

**Mr. Pitambar Acharya, Advocate General
Mr. Anjuman Tripathy, AOR
Mr. Ardhendu Pratap Swain, Adv.**

**Mr. Tushar Mehta, Solicitor General
Mr. P. V. Yogeswaran, AOR
Ms. Shailja Singh, Adv.**

Mr. Suwendu Suvasis Dash, AOR

**Mr. Pitambar Acharya, Advocate General
Mr. Prakash Ranjan Nayak, AOR
Mr. Sidharth Nahar, Adv.
Ms. Ilashri Gaur, Adv.
Mr. Animesh Dubey, Adv.**

**Mr. Shoumendu Mukherji, AOR
Ms. Sukanya Das, Adv.
Mr. Aniruddha Ghosh, Adv.**

Mr. Gaurav Khanna, AOR

**Ms. Sharmila Upadhyay, AOR
Mr. Pitambar Acharya, Advocate General**

Mr. Sarvjit Pratap Singh, Adv.

Mr. Shibashish Misra, AOR
 Mr. Som Raj Choudhury, AOR
 Mr. Rohit Amit Sthalekar, AOR
 Mr. Joby P. Varghese, AOR

Mr. Pitamber Acharya, Advocate General
 Ms. Ridhima Singh, AOR
 Mr. Mr.somkeerti V. Singh Deo, Adv.

Mr. Niranjan Sahu, AOR
 Mr. Prasenjeet Mohapatra, AOR

Mr. Pitambar Acharya, Advocate General
 Ms. Mithu Jain, AOR
 Ms. Diksha Arora, Adv.
 Ms. Visakha Raghuram, Adv.

Mr. Tejaswi Kumar Pradhan, AOR

Mr. Pitambar Acharya, Advocate General
 Ms. Astha Singh, AOR
 Ms. Shailja Singh, Adv.

Mr. Pitambar Acharya, Av. Gen.
 Ms. Shailja Singh, Adv.
 Ms. Shivani Mehta, Adv.
 Ms. Sanjana Saddy , AOR

Mr. Shovan Mishra, AOR

Mr. Pitambar Acharya, Advocate General
 Mr. Srisatya Mohanty, AOR
 Mr. Abhijit Pattanaik, Adv.
 Ms. Sakshi Mittal, Adv.
 Ms. Sukanya Das, Adv.

Mr. Pitambar Acharya, Ag Odisha, Sr. Adv.
 Mr. Himanshu Shekhar Tripathi, AOR

Mr. Pitambar Acharya, Sr. Adv.
 Ms. Garima Jain, AOR
 Mr. Mohit Singh, Adv.

Mr. Pitambar Acharya, Advocate General
 Ms. Ankita Chaudhary, AOR
 Ms. Visakha Raghuram, Adv.

Mr. Akshay Amritanshu, AOR
Ms. Drishti Rawal, Adv.
Mr. Sarthak Srivastava, Adv.

Mr. Pitambar Acharya, Sr. Adv.
Mr. Vishnu Kant, AOR
Ms. Visakha Raghuram, Adv.
Ms. Rajnandini, Adv.
Ms. Shikha Bharti, Adv.

Mr. Pitambar Acharya, Adv. Gen.
Mr. Ayush Anand, AOR
Ms. Apoorva Sharma, Adv.
Mr. Monu Kumar, Adv.

Mr. Pitambar Acharya, Adv. Gen.
Ms. Samapika Biswal, AOR
Ms. Soumya Sannidhanam, Adv.
Ms. Sukanya Das, Adv.

For Respondent(s) : Mr. Suresh Chandra Tripathy, AOR
Ms. Shailja Kulshreshtha, Adv.

Mr. Anshuman Siddharth Nayak, AOR
Mr. Rahul Kulhare, Adv.
Mr. Divya Prakash Arya, Adv.
Mr. Ratnadeep Raha, Adv.

Mr. Ratnakar Dash, Sr. Adv.
Mr. G.sivabalamurugan, AOR
Mr. Selvaraj Mahendran, Adv.
Mr. C.adhikesavan, Adv.
Mr. P.v.harikrishnan, Adv.
Mr. Harikrishnan P.v, Adv.
Mr. C.kavin Ananth, Adv.
Mr. Dhass Prathap Singh V.m, Adv.
Mrs. Vibha Srivastava, Adv.
Ms. Meenakshi Rawat, Adv.
Mr. S.vadivelu, Adv.
Mr. P. Senthilkumar, Adv.

Dr. Anindita Pujari, Sr. Adv.
Mr. Sravan, AOR
Mr. Shaileshwar Yadav, Adv.
Ms. Radhika Mohapatra, Adv

Ms. Nidhi, AOR

Mr. Santosh Kumar Yadav, Adv.

Mr. Sumit Goel, Adv.
Mr. D.p Mohanty, Adv.
Ms. Sreeparna Basak, Adv.
Ms. Apurba Pattanayak, Adv.
M/S. Parekh & Co., AOR

Mr. Sandeep Kumar Mahapatra, Adv.
Ms. Mrinmayee Sahu, AOR
Mr. Sugam Kumar Jha, Adv.
Mr. Sreedas Kp, Adv.

Ms. Pracheta Kar, Adv.
Mr. Kiran Kumar Patra, AOR

Mr. Anirudh Sanganeria, AOR
Ms. Samridhdy Jindal, Adv.

Ms. Sneha Kalita, AOR
Mr. Aryan Choudhury, Adv.

Mr. Suman Tripathy, AOR
Ms. Shruti Mishra, Adv.

Mr. Merusagar Samantaray, AOR
Ms. Ayushi Upadhyay, Adv.
Ms. Tharini Sre, Adv.
Mr. Abinash Barik, Adv.
Mr. Kanishk, Adv.

Mr. Sanjay Kumar Singh, AOR

Mr. Jaydip Pati, AOR
Mr. Pradeep Chandra Sati, Adv.
Ms. Anita, Adv.
Ms. Bhavya Tyagi, Adv.
Ms. Divya Mishra, Adv.
Mr. Chandan Maity, Adv.

Mr. Shoumendu Mukherji, Adv.
Ms. Sukanya Das, Adv.
Mr. Aniruddya Ghosh, Adv.
Mr. Purna Chandra Patnaik, AOR

Mr. Avijeet Bhujabal, Adv.
Ms. Megha Gaur, Adv.
Mr. Vibhav Mishra, Adv.

**Ms. Aparna Vishal, Adv.
Mr. Parmanand Gaur, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

DIARY NO. 28732 AND 42412 OF 2024

1. Mr. Prakash Ranjan Nayak and Ms. Ridhima Singh, learned Advocates-on-Record appearing for the petitioner(s) in the special leave petitions contends that these matters are different from the batch of matters.
2. Hence de-tag these matters and list after two weeks.
3. List all other matters on 25.11.2025
4. In the meantime, brief note of submissions be filed.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(NAND KISHOR)
ASSISTANT REGISTRAR**